

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.41/BB/ 2017	-	For chairman report accep- tance	230-232	Quess Corp. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1. SATI. P. JOHAN
SPJ Legal

Advocate for Applicant

ORDER

Counsel for Petitioner is present. Matter is listed today for approval of two reports of the Chairman. We have gone through the Chairman's two reports. The Chairman conducted the meetings in accordance with the directions given by the Tribunal. The Chairman conducted meetings of Equity shareholders, Secured and Unsecured Creditors. In the meeting conducted, they have approved the scheme before acceptance of Chairman's report. Accordingly, they are accepted.


Member (T)


Member (J)